GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:5668 ANSWERED ON:30.04.2013 UNDERGROUND COAL GASIFICATION Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of COAL be pleased to state:

(a) whether the Government has identified lignite and coal blocks to be developed under the Underground Coal Gasification projects in various parts of the country;

(b) if so, the details thereof, State-wise;

(c) the details of the criteria fixed for allotment of coal blocks for this purpose; and

(d) the extent to which it is likely to help in the energy production needs of the country?

Answer

MINISTER OF STATE FOR COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): With a view to developing Underground Coal Gasification (UCG) potential in our country for energy production, Govt. has notified UCG as one of the end uses under captive coal mining policy. Five lignite blocks and two coal blocks of estimated reserves 950.5 Million Tonnes had been identified for offer to various companies for taking up UCG projects as per the amended provisions of Mines and Minerals (Development & Regulation) Act and the Rules there under. The State-wise details of these blocks are given below :-

S. No. Category Name of Block State Estimated Reserves (in Million Tonnes)

1. Coal Yellandu (Dip Side) Andhra Pradesh 43.50

- 2. Coal Bandha Madhya Pradesh 200.00
- 3. Lignite Sindhari West Rajasthan 279.00
- 4. Lignite Chokla North Rajasthan 211.00
- 5. Lignite Nimbalkot Rajasthan 50.00
- 6. Lignite Nagurda Rajasthan 80.00
- 7. Lignite Dungra Gujarat 87.00 Total 950.50

(d) : Since the UCG Technology has been tried only recently, it is not be possible to assess its contributions to energy needs of the country at this stage.